

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 552/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th October 2017, 10.30 A.M

Name of the Company	ICICI Bank Ltd -Versus- Vista Steel Pvt.Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Bhutania, Adv. Corporate Debtor *Prayer*
Mr. Rajesh K. Gupta, Adv. " *Prayer*
Mrs. Smita Mukherjee Adv. " *Prayer*

Mr. Arishen Guha, Advocate
Mr. Ananya Banata Mondal, officer of the Bank } from Financial Condition
ORDER *Arishen Guha Adv*

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor sought leave of the Court for filing Vaklatnama at the end of the day. Prayer is allowed. Vakalatnama may be filed at the end of the day.

Ld. Counsel for the corporate debtor further prayed for time to file reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 5 days with a copy in advance to the opposite party.

List on 17/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)